

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 661**

**TO BE ANSWERED ON THE 3<sup>RD</sup> FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)**

**WELFARE AND REHABILITATION BOARD**

**661. SHRI JOYANTA BASUMATARY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details regarding the number of officers appointed, beneficiaries benefitted and personnel covered under the Welfare and Rehabilitation Board (WARB);**
- (b) the details regarding the number of funds allocated, funds dispersed and funds pending with WARB, year-wise;**
- (c) whether the Government is incurring losses due to WARB and if so, the details thereof including year-wise losses incurred, plans to reduce losses and compensate the losses incurred so far, year-wise;**
- (d) whether there is a plan to establish CAPF Welfare Boards in each State/Union Territory, similar to the Sainik Welfare Board; and**
- (e) if so, the details thereof including the tentative timeline, funds available to each board and scope of work?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e): The Welfare and Rehabilitation Board (WARB) is established to look after the welfare and rehabilitation of retired CAPFs personnel and their families including Next of Kins (NoKs) of deceased/disabled personnel. Welfare and Rehabilitation Board (WARB) has further designated 06 Central Welfare Officers, 32 State Welfare Officers (SWOs)**

**and 201 District Welfare Officers (DWOs) in States/UTs. The Board focuses on various objectives, including the development of a system to monitor welfare and resettlement programs while ensuring efficient budgeting and allocation of funds. WARB covers rehabilitation and welfare of CAPF personnel and their dependents In addition, WARB also monitors Prime Minister's Scholarship Scheme (PMSS), a merit-based initiative that provides financial assistance for higher technical and professional education to the wards of CAPFs/AR personnel. Till date, 54,551 beneficiaries have availed scholarship under this scheme. Since inception, total Rs/- 2,36,21,000 (two crore thirty six lakh twenty one thousand) has been allocated to WARB as Normal Welfare Grant. No proposal to establish CAPF Welfare Boards in each State/Union Territory is under consideration.**

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